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*185. [The t te Honor (Shn J. P. Yadav) was < v6r, vide cols. 29-30 infr.]

Oral Answers

DRII UNO OF OIL

"*1S6. SHRI V G. KULKARNI :t SHRI I. P. KHA1TAN : SHRI . P. YADAV :

Will the Min Bter of PETROLEUM AND CHEF' AND MINES AND METAL.¹ be pleased to refer to reply to I Question No. 94 given in the R jya Sabha on the 24th February, 1970 and state :

the new -here prospecting and drilling ol oil has started; and

whether any foreign collaboration for the pupose has been concluded and if so, /hat are the terms of collaboration aid the countries involved? "

THE MINISTER OF STATE IN THE MINIST1Y OF PETROLEUM AND CHEMICALS AND MINES AND META1 S (SHRI D. R. CHA VAN): (a) 1 u ...ell in the off shore area of the Gulf of Cambay was spudded in on the 19th March. 1970.

No, Sir However, ONGC haveered into i contract with V/omoexport < f USSR for technicalconstruction and installation of he fixed platform used in this off-sho e drilling. In addition, some training iar; been provided toONGC technicians regarding off-shore drilling.

As for drihi g in deep waters, nego-is are in progress with certain foreign firms * ir obtaining technical and financial a sistance.

RI A. G KULKARNI : In view of the large an ount involved by way of foreign exchan e in the import of crude and which is be Rs. 200 crofes from Rs. 100 erores, will the Govern ment take up the drilling and exploitation of the off-shore crude ci! de^nsit^ or the Bombay High deposits or the Tapti I and Tapti II chei e else in this country.¹ The nent has to take very early steps and very positive

tThe quest! n ked on the floor of *the* House by Shn A. G. ¹ irni.

steps to get crude tapped immediately. ! connection, may I know whether the Government is aware that the personnel of the ONGC, the young technicians employed by the ONGC are doing an excellent job ? But is it not a fact riain faulty design supplied by the USSR, drilling in the Cambay area is being delayed to the extent it is faulty ? Actually I do not know it, but 1 want to know from the Government which are the countries which are going

andforeignaid for off-shore d 'd whether any contract has been signed.

SHR1 D. R. CHAVAN : So far as off-shore drilling is concerned, it has vo aspects. One is shallow water id the other is deep water Bombay the High to which a reference has been made by my id. As I the reply, so far as shallow water drilling is concern ed, we have all ted the drilling operations some time back, on the 19th low. he made а reference I may assure to the defective design. the hon. Member that there is no defect all quite gn is isen because of leakage of drilling mud into the sea and the result of mud circula tion. As : ombay High, the Government is very keen about it ifl the context of the increasing demand petroleum products which is like!/ to be 32 to 34 million tonnes in 1973-74, at the end of the Fourth Five Year i.e., The Government wants to go in a big way into the exploration of what is described as the Bombay High. We have itions with some foreign groups, viz., Mitsubishi and >an, for their tech-'aboration and for the supp; uinment and other the foaling pla'.form things, i.e., i.e., ropelied platform. jack Neg roing on and 'Otiations will be expedi-

is concerned, we have decided to - on the basis of as operation with ter oration foreign groups.

SHRI A. G. KULKARNI : May I have an assurance from the Government that while having collaboration with foreign countries M be carried out by the Indian technicians and only the know-how will be purchased from the foreign Governments ? That is one. Secondly, in view of the difficulties of the agriculturists in procuring crude oil, may I know from the Government, whether in view of the increasing amount of crude oil which is made available the benefit will be passed on to the agriculturist by reducing the prices?

SHRI D. R. CHAVAN : As I mentioned, it is the Government's policy that in any c611aboration that it makes with foreign firms the platform and equipment will belong to the Government so that they can be latter used in other locations. Indian technicians will have the fullest opportunity to get trained in the operation of the project and in planning and management of the project. The ONGC will be the predominant partner with the foreign collaborator. He made a reference to crude oil supply. I do not know what he means by crude oil. For the agriculturist it is trie high speed diesel oil or LDO which is useful for the purpose of pump irrigation and all that. That supply has already been made. We have opened up a number of outlets.

SHRI A. G. KULKARNI : Have you passed on the benefit of the price reduction to them?

SHRI D. R. CHAVAN : The matter is s'll under the consideration of the Government. So far I have not seen the decision. The matter must have been discussed in the Cabinet. *(Interruption)* I have not known about the decision as yet. I think the decision will be announced next week.

श्री आर० पी० खैसान : : क्या माननीय मंत्री जी यह वतलायेंगे कि कौन कौन से कंट्रीज के नाव यह वात चल रही है और गवर्नमेंट की उन लोगों के साव क्या क्या टर्मस के उत्पर बात हो रही है।

SHRI D. R. CHAVAN : Proposals have been received from two Japanese groups : Mitsubishi and Marubini Lida. There is another French group led by the Institute of French Petroleum. They have also submitted proposals to the Government which are under consideration. SHRI K, P. MALLIKARJUNUDU : Is the Government aware of the possibilities of rich oil deposits on the Krishna-Godavari delta area? For the information of the Government I may tell them that one seismic party has now been working in Masulipatam in the Krishna delta area. I was told that one party is not sufficient and more parties are immediately needed for carrying on an intensive and extensive exploration. Will the Government consider the desirability of sending more seismic parties for the exploration of oil?

SHRI D. R. CHAVAN : Sir, the hon. Member has made a reference to the exploration efforts that are being made in Andhra Pradesh in Godavari-Krishna delta area. I may mention for the information of the hon. Member that in Andhra Pradesh, the ONGC have conducted reflection surveys on the land and in the areas covered by the deltas of Godavari and Krishna rivers for the purpose of locating possible extension of structures in the sea. The work has been carried out in Amalapuram, Narasapur and Bhima-varam areas. Kaikalur-Peddatummidi area north of Masulipatam as well as in the Nagayalanka area at the mouth of the Krishna river. However, no indication of the presence of the anticline or of favourable structural conditions in the costal area extending from the mouth of the Krishna river to Yanam was obtained. However, the exploration work is being continued. Drilling can be undertaken only if favourable structures are found.

SHRI K. P. MALLIKARIUNUDU : I want to know whether more parties can be sent there because the parties now working there are not sufficient.

SHRI D. R. CHAVAN : Already there are a number of parties working there and doing seismic surveys. If need be, some more parties could be sent.

SHRI K. S. CHAVDA : May I know whether off-shore drilling in the Aliar Bet is going to be stopped for three months starting from June ? If so, may I know the reasons ? Secondly, the hon. Minister has repeatedly said Bombay High. I fail to understand why you say Bombay High. Where off-shore drilling is carried on in the Gulf of

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Cambay, at least you can say Cambay High. Why Bombay High ? These are my two que ticms.

SHRI D. R. CHAVAN : This is a geological n ethod of naming a particular structi re with reference to a particular tl inj. There is nothing special in it Concerning the work on the Aliar 1 Bt, that will depend upon the conditio is of weather. During the monsoon pe iod conditions are rough so that the upplies cannot be taken by the vessel. So for some period when the conditio is get rough, work will be stopped.

DR. B. T. ANTANI : For the last two years I am being told that the drilling operations in the Rann of Kutch could not b • proceeded with and completed on a count of the want of higher equif nent. May I know whether that equipm nt is likely to come during this year ai d whether Kutch will be remembered by this Department ? Is the Minister aware that our neighbour after demar at on of the boundaries beyond Cha Bet has already started drilling operations with equipment of a higher qual y ? When is Kutch to be remembered ?

SHRI D. R. CHAVAN; Kutch Is always rem' inhered.

DR. B. J. ANTANI : At the time of drilling?

SHRI D. R. CHAVAN : In future also it will be remembered.

DR. 'B. N. ANTANI : Sir, he has not replied o the question. My precise question was this. This drilling operation could not be completed on account of want of higher equipment. When is that equi iment likely to come ?

SHRI F. R. CHAVAN: May I mention fo the information of the hon. Membr that sometimes a wrong impression i carried. It is not that it can be done in iny place where one likes. First geological, geophysical and seismic sur eys are carried out for the purpose of locating favourable structures. Onb after location the drilling is done. You cannot start drilling unless there are favourable structures.

SHRI BHUPESH GUPTA : Sir, I invite your attention to the presence of Mr. Prana! Kumar Mukherjee just now. It is a matter of natural justice and commonsense. Mr. Pranab Kumar Mukherjee was to have been here, and he came by plane from Calcutta, he has taken this trouble. If the plane was late, it was not his fault. Government is responsible if the plane is late. He could have been here in time for his question. I leave it to you. It is a matter of natural justice.

MR. CHAIRMAN : I go by rules.

SHRI BHUPESH GUPTA: Supposing on the way I am waylaid by some bandit. Will you not allow me? I request that he should be allowed. We forego our question. Jhere is a question in the name of Mr. Bhadram, Mr. Balachandra Menon and Mr. Sar-desai. We forego our right to raise this question. Let his question be taken up.

DR. B. N. ANTANI: Sir, my question has not been answered. I want to go it on record.

SHRI BHUPESH GUPTA : Sir, that is a matter of privilege if, while I am coming to the House, on the way somebody obstructs me. In this case, it is their responsibility for not landing him in time at the Palam Airport, which is why he is late in this House. Why should the Members of Parliament suffer for the failure of the Government in running the plane in time ? I have offered you. Our question is not going to be put, all the three bracketed in the question. You keep Mr. Pranab Kumar Mukherjee's question in place of that question in the name of Mr. Sardesai and others. We are prepared to forego in. Let Mr. Pranab Kumar Mukherjee put his question. We are considerate to him, a private Member

{Interruptions)

SHRI DAHYABHAI V. PATEL : If the plane has come late...

SHRI BHUPESH GUPTA : Why is my friend getting angry?

SHRI DAHYABHAI V. PATEL : It is blocking the other question.

SHRI BHUPESH GUPTA : Sir, vou are not angry, he is angry.

DR. B. N. ANTANI : Sir, my question has not been replied to. I wanted to go on record—when is this hired 23

equipment coming and when are the drilling operations in the Rann of Kutch going to be finalised?

MR. CHAIRMAN : Mr. Minister, has the work stopped on account of lack of hired equipment or for any other reason ?

SHRI D. R. CHAVAN : We have got as many as 43 rigs. Some of the lave been I. What I said : beginning was, because there are no drillable structures there, therefore no drilling could be done.

MR. CHAIRMAN : The question has been answered.

SHRI THILLAI VILLALAN : 1 would like to know from the hon.

er in how many places in the Madanam area in 1 amil Nadu the drilling work has been done and with

results ?

:i D. R. CHAVAN : In thatin what is called the Karikalstructure v\ i nut in a certainnumber of s, shallow p wells. Un-d spendingquite a lot of 10 hydrocarbonFurther explo³work dri ill be taken upin Saliamangalam, Chidambaram andPamban in Tamil Nadu.

DR. BHAI MAHAVIR : May I know if it is a fact—it appeared in the press at

least—that off-shore drilling near Bombay suffered a set-back recently and that set-back was due to defect in the equipment that has been installed there ? 1 would like to know in that context if the Government can enlighten us as to which country has got the most developed technology in off-shore drilling, if it is the USSR or if it is any other country. And secondly, in this collaboration, will the Government assure us that the collaboration agreement would be of a type in which our people are enabled to become self-supporting and self-sufficient very soon and it does not become a sort of permanent crutch for us. whereon we lean for all time to come ?

SHRI D. R. CHAVAN: I had answered the question in part (b) and I invite the attention of my hon. friend to it. The question (b) "is: "whether any foreign collaboration for the purpose has been concluded and, if so, what are the terms of collaboration and the countries involved ? I mentioned in reply to this part (b) : "No. Sir, However, ONGC have entered into a contract with V/o Technoexport of USSR for technical assistance in Suing, construction and installation of the fixed platform used in this offshore drilling." I may mention for the information of the hon. Member that an engineering firm in Bhavanagar ated This platform and the name of that firm is Messrs. Alcock Ashdown. The only thing that we have done is we have taken some designs from the USSR. The rest has been done by our engineers and technicians.

SUBSIDIARIES OF BEECHAM CROUP (LONDON) IN INDIA

•187. SHRI M. V. BHADRAM : SHRI BALACHANDRA MENON : SHRI S. G. SARDESAI :t

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Beecham Group (London) has two subsidiaries in India one manufacturing Horlicks and the other manufacturing items like fruit salt, Brylcream, Silvikrin, Maclean's tooth paste etc. ;

(b") whether these two subsidiaries operating in India had been making excessive profits by selling their products at exorbitant prices;

(c) if so, what are the profits made by these units in the last three years ;

(d) what is the cost of production of the items manufactured by these units and what are the prices at which these items are sold by them ; and

(e) whether Government have taken any steps to control the prices of the products of these two subside operating in India ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND M)^v AND METALS (SHRI D. R. CHAVAN) : (a) Beecham Group Ltd., U.K. has a fully owned subsidiary in

tThe question was actually asked on the floor of the House by Shri S. G. Sardesai.